

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00995/2019

DATED THIS THE 24TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Shri V.R. Shanthakumar,
Aged 40 years,
S/o Late V.S.Ramachandra Rao,
Ex GDS BPM,
Velagalaburre BO – 563 126,
Residing at,
Velagalaburre village & Post.

....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,
Represented by Secretary,
Department of Post,
(Postal & Accounts Wing)
Dak Bhavan, New Delhi – 110 001.

2. Chief Post Master General,
Karnataka Circle,
Bangalore – 560 001.

3. Post Master General.
S.K. Region,
Bengaluru – 560 001.

4. Senior Superintendent of Post Offices,
Kolar Division,
Kolar – 563 101.

.....Respondents

(By Shri N.B. Patil, Counsel for the Respondents)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/